

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 1699  
TO BE ANSWERED ON DECEMBER 09, 2015

CONSTITUTIONAL POWERS OF MUNICIPAL COUNCILS

No. **1699**. SHRI VINCENT H. PALA:

Will the Minister OF URBAN DEVELOPMENT be pleased to state:-

(a) whether municipal councils and municipalities have legislative powers under the Constitution and if so, the details thereof;

(b) whether the Government proposes to amend the seventh schedule to the Constitution to distribute legislative powers to local bodies; and

(c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN  
THE MINISTRY OF URBAN DEVELOPMENT  
(SHRI BABUL SUPRIYO)

(a): No, Madam.

(b): No, Madam.

(c): Does not arise.

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